

of 2020, other Applications bearing IA No. 40 of 2023, filed by the Auction Purchaser, CA No. 1411 of 2020 & CA 241 of 2022, are also disposed of.

CA 1192/2020 CA 328/2021

Mr. Ashish Kamat, Ld. Sr. Advocate a/w Mr. Animesh Bisht, Advocate for the Applicants and Mr. Aditya Sikka, Advocate for the Union of India are present.

List this matter on Board on 17.05.2023, for further consideration and hearing.

CA 209/2021

Mr. Shyam Kapadia, Advocate for the Applicant and Mr. Aditya Sikka, Advocate for the Union of India are present.

Ld. Counsel for the Applicant has filed this Application for the reliefs as has been briefly mentioned in Prayer Clause of this Company Application.

Earlier, the Hon'ble (Retd.) Justice Sh. D.K. Jain, has not given his approval to the issue involved in the present Application as he was made party Respondent to the Company Application bearing CA No. 369 of 2020, involving same transaction issue involved in the present Company Application.

Now, the Company Application bearing CA No. 369 of 2020, is disposed of as not pressed by the Applicant. Hence, we direct the Applicant/Appointed new Board of IL&FS to make an Application before the Hon'ble (Retd.) Justice Sh. D.K. Jain, in proper form and manner to seek his approval.

List this matter on Board on 17.05.2023, for further consideration and hearing.

Thereafter, the Advocate for the Union of India is at liberty to file and place on

record Affidavit in Reply, if any, well before the adjourned date, by duly serving a copy to the other side, well in advance.

CA 137/2023 & CA 170/2023

First Call : Mr. Prateek Sekaria, Sr. Advocate for the Applicant (in CA 137), Mr. Shyam Kapadia, Advocate for the Applicant (in CA 170) Mr. Aditya Sikka, Advocate for the Union of India and Mr. Ashish Kamat, Sr. Advocate a/w Mr. Animesh Bisht, Advocate for the ILFS are present. Sr. Advocate for the Applicant requests for short Passover contending that he is engaged in a part heard matter before the Hon'ble Calcutta High Court. Request is accepted. Matter is Passover.

Second Call: Both sides present. Heard Ld. Counsel for the Applicants Partly. List this matter on Board on 04.05.2023, for further consideration and hearing.

Sd/-

ANU JAGMOHAN SINGH

MEMBER (TECHNICAL)

Vedant Kedare

Sd/-

H. V. SUBBA RAO

MEMBER (JUDICIAL)